

**GOVERNMENT OF INDIA  
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION  
LOK SABHA**

UNSTARRED QUESTION NO:4324  
ANSWERED ON:20.12.2011  
CONTRACT WORKERS IN FCI  
Gowda Shri D.B. Chandre;Kodikunnil Shri Suresh

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:**

- (a) the number of depots of the Food Corporation of India and the Central Warehousing Corporation in the country, State-wise;
- (b) the number of contract workers working in these depots;
- (c) whether any policy exists for the regularisation of these workers; and
- (d) if so, the details thereof alongwith the number of such labourers regularised during each of the last three years and the current year, State-wise?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

- (a) A statement showing State-wise number of depots of Food Corporation of India (FCI) and Central Warehousing Corporation (CWC) is given at Annexure-I.
- (b) The number of contract workers working in the aforesaid FCI's depots is 72702 whereas the number of contract workers working in Central Warehousing Corporation is 2913.
- (c) No, Madam.
- (d) No such labourers have been regularized during the last three years. However based on work need, ex-contract workers have been inducted under "No Work No Pay" System in FCI as per details given below during the year 2011:

Region    No. of Workers Inducted

Andhra Pradesh    317

Himachal Pradesh    57

Pondicherry    39

Punjab    1501

Tamilnadu    522

Uttar Pradesh 444

West Bengal 221

Total 3101